

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-08/2017/2859 IA**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Utpal Prasad,  
Presiding Officer,  
Industrial Tribunal,  
Majuli.

Dated Guwahati, <sup>scd</sup> 23 April, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.ITD.01/2025/363 Dated 22.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 23.04.2025**. The District & Sessions Judge, Dibrugarh and in her absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2017/2860 - 2861/A, dated** , 23-04-2025

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. The Project Manager, Gauhati High Court.

@  
23.04.25

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*